| Annexure-7 | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor | | | | Bhrigu Infra Private Limited | | | | Date of Commencement of CIRP | | | 29/03/2022, Order received on 05/04/2022 | |
| List of Creditors as on 29.04.2022 | | | | | | | | | | | | |
| List of operational creditors (Government Dues) | | | | | | | | | | | | |
| | | | | | | | | | | | | |
| | | | | | | | | | | | Amount in Rs. | |
| Sl.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP |